

**By E-Mail/Special Messenger**

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 7805 /A

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge,  
Karimganj.

Dated Guwahati, the 9<sup>th</sup> September, 2022

**Subject:- Permission to avail LTC.**

Reference:- Your letter No. JKD/2022/3836 dated 01.09.2022

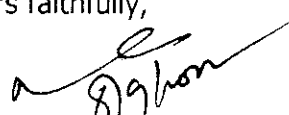
Madam,

With reference to the above, I am directed to inform you that Smti Gypsy Deb, Civil Judge & Asstt. Sessions Judge, Karimganj has been allowed to visit Andaman Islands via Kolkata w.e.f. 22.10.2022 to 30.10.2022 by availing LTC for the block period of 2018-2021 (by way of carry forward) (subject to granting leave), by the shortest possible route, as per existing Rules.

Smti Deb may be informed accordingly.

Thanking you.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2022/ 7806-7809 /A.

Copy to:-

Dated 09/09/22

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Gypsy Deb, Civil Judge & Asstt. Sessions Judge, Karimganj, for information with reference to her letter No. CJ&ASJ(k)/2022/480 dated 30.08.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**

